HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

CIRCULAR

No: \\ of 2025/RG

Dated: 12.08.2025

It is hereby directed that all Officers and staff of the Main Wing of the High Court of Jammu & Kashmir and Ladakh shall remain present in the High Court Wing Srinagar on 15th August, 2025 at 8:00 AM in connection with the celebration of 79th Independence Day.

All concerned shall ensure timely presence and participation in the programme. Any deviation from these instructions shall be viewed seriously.

Registrar General (Officiating)

Dated: 12.08.2025

No.: 43506-7RG/MGS

Copy of above forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Member Secretary, J&K Legal Services Authority.
- 4. Director J&K Judicial Academy, Srinagar
- 5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
- 6. Registrar Computers, High Court of J&K and Ladakh, Srinagar.
- 7. Registrar Judicial, High Court of J&K, Srinagar.
- 8. CPC-eCourts, High Court of J&K and Ladakh, Srinagar.
- 9. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh.for information.
- 10. Registrar Administration/Recruitment/Management for information.
- 11. All Heads of the Sections of the High Court, Main Wing.
 -for information and necessary compliance.
- 12. NIC, Srinagar/Jammu, for uploading the same on the official website of the High Court.
- 13. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
- 14. Office File.

Registrar General (O)